GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1635 ANSWERED ON:19.11.2010 CONFISCATING OF PROPERTIES OF DIAMOND COMPANIES Ray Shri Rudramadhab

Will the Minister of FINANCE be pleased to state:

- (a) whether a consortium of banks have sought that some diamond companies in Surat and Mumbai be declared defaulter and black listed;
- (b) if so, the details thereof;
- (c) the total recoveries likely to be made from each company; and
- (d) the manner in which the Government plans to solve the problem?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a): Reserve Bank of India has informed that they do not have any such information.
- (b) to (d): Do not arise.